(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	879102165	2	878253266	31.52	0	0	848899	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	54880158	1	20079847	0.72	0	0	34800311	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	1	25187.00	1	25187.00	0.00	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	409039012.48	1	409039012.48	14.68	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	1478840585.00	1	1478840585.00	53.08	0	0	0	<u>Annexure 9</u>
Total		7	2821887107.48	6	2786237897.48	100.00	0	0	35649210	

Name of the Corporate Debtor: ALSTRONG ACP MANUFACTURING INDIA PRIVATE LIMITED; Date of Commencement of CIRP: 18-04-2022; List of Creditors as on: 31-10-2022; Name of IP: ; Process Number: 1; Last 5 digitof registration number: